

Extension of Ahmedabad Airport

318. SHRI HARIN PATHAK:
SHRI RATILAL KALIDAS VERMA :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether any Budgetary allocation has been made during the current financial year for the extension of Ahmedabad Airport in Gujarat ;

(b) if so, the details thereof; and

(c) if not, when the same is likely to be taken up in the near future ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI JAYANTHI NATRAJAN) : (a) and (b) Yes, Sir. A budget provision of Rs. 4 crores has been made in the year 1997-98 for the extension of runway at Ahmedabad Airport.

(c) AAI Board has approved the project for the extension of runway to 11,500 ft. and associated works at an estimated cost of Rs. 48.50 crores. The detailed engineering and tender formalities shall be completed during the year 1997-98 and physical work will be taken up during the year 1998-99.

[Translation]

Amount Spent From PDF of Bokaro Steel Ltd.

319. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of STEEL be pleased to state :

(a) the extent of amount spent from the peripheral Development Fund of Bokaro Steel Limited during the last three years and current year upto October, 1997;

(b) the details of the areas developed with the help of the above fund; and

(c) the persons who are nominated to the consultative committee of the Peripheral Development Fund ?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) to (c) An amount of about Rs.551.11 lakhs has been spent from the Peripheral Development Fund (PDF) of Bokaro Steel limited during the last three years and current year upto October, 1997. The areas developed with the help of this fund include school buildings, road constructions, hand-pump installations, community wells, irrigation wells, Causeways weirs etc.

There is no Consultative Committee as such. However, Bokaro Steel plant has a Peripheral Development Co-ordination committee comprising of following persons:

1. Managing Director, Bokaro Steel plant
2. M.P. Dhanbad
3. Shri Gaya Singh, MP, Rajya Sabha
4. M.L.A. , Bermo
5. M.L.A. , Bokaro
6. D.C., Bokaro
7. D.D.C., Bokaro
8. S.D.O., Chas
9. B.D.O., Chas
10. Secretary, Agricultural Marketing Division, Chas
11. Secretary, Bokaro Mahila Samiti
12. President, Rotary Club, Chas-Bokaro
13. President, Lions Club, Chas-Bokaro
14. Secretary, Chambers of Commerce & Industries, Chas Bokaro
15. Representative of BIADA
16. Representative of BRL
17. General Manager (P&A), Bokaro Steel Plant
18. General Manager (F&A), Bokaro Steel Plant
19. General Manager (FS), Bokaro Steel Plant
20. Chief Engineer (Civil)
21. CTA/I/C (Admn.), Bokaro Steel Plant
22. C.P.M. , Bokaro Steel Plant (Representative of ST Community)
23. Dy. TA(PD), Bokaro Steel Plant.

[English]

Facilities to Air Passengers

320. DR. KRUPASINDHU BHOI : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government have proposed to provide better facilities for the air passengers at the airports;

(b) if so, the details thereof ;

(c) whether the Government have also a proposal to reduce the check-in times of the passengers both at the domestic as well as in the International Airport; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI JAYANTHI NATRAJAN) : (a) and (b) Airports Authority of India is constantly endeavouring to provide better facilities to passengers at its airports. Passenger facilitation is an on-going process and additional amenities are provided based on passenger needs. Some of the facilities are free baggage trolleys, money exchange counters, prepaid taxi services, restaurants, shopping arcades, etc. To solicit passengers' views, suggestion boxes at vantage points in the airport terminals are provided besides carrying out periodic passenger satisfaction surveys.

(c) and (d) Indian Airlines has been asked to examine whether the check-in time for its domestic flights can be reduced. Director General of Civil Aviation has asked the international carriers to reduce the check-in time from the existing 3 hours to 2½ hours.

Chromite Ore Reserve Area in Orissa

321. SHRI K.P. SINGH DEO : Will the Minister of MINES be pleased to state :

(a) the total chromite ore reserve areas in Orissa;

(b) whether all those mines have been leased out;

(c) if so, the companies to whom those mines has been leased out, area-wise; and

(d) the terms and conditions of leasing out those mines?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) As per the information available, there are 183.395 million tonnes of estimated total reserves of chromite ore in state of Orissa.

(b) and (c) As per the information furnished by the Government of Orissa, there are 22 chromite mines in Orissa which have been leased out to companies, details of which are given in the attached Statement.

(d) The terms and conditions are laid down, as per the provisions of law, in the lease deed executed by the lessee and the concerned state Government.

Statement

Sl. No.	Name of Company/Lessee	Area in Hects.
1	2	3
1.	M/s. OMC Ltd.(State Govt. Undertaking)	207.360
2.	M/s. OMC Ltd. (-do-)	145.856

1	2	3
3.	M/s. OMC Ltd. (State Govt. Undertaking)	1581.833
4.	M/s. OMC Ltd. (-do-)	552.457
5.	M/s. OMC Ltd. (-do-)	936.220
6.	M/s. OMC Ltd. (-do-)	971.245
7.	M/s. OMC Ltd. (-do-)	185.810
8.	M/s. OMC Ltd. (-do-)	23.243
9.	M/s. OMC Ltd. (-do-)	382.709
10.	M/s. OMC Ltd. (-do-)	386.879
11.	M/s. OMC Ltd. (-do-)	583.021
12.	M/s. IDC	221.220
13.	M/s. TISCO Ltd.	406.000
14.	M/s. Mishrilal Mines (P) Ltd.	246.860
15.	M/s. FACOR	72.843
16.	M/s. FACOR	113.312
17.	M/s. FACOR	187.02
18.	M/s. IMFA	40.468
19.	M/s. IMFA	26.62
20.	M/s. ICCL	27.340
21.	M/s. B.C. Mohanty & Sons (P) Ltd.	107.24
22.	Shri M. Aikath	56.656

Financial crisis in Railways

322. SHRI KODIKUNNIL SURESH : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railway has been facing serious financial crisis;

(b) if so, the reasons therefor;

(c) whether his Ministry is asking more allocation for completion of on-going railway projects;

(d) if so, the amount of money asking from Ministry of Finance;

(e) whether this crisis has affected Railway's development works;

(f) if so, the details thereof; and

(g) the reaction of the Finance Ministry thereon?